

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 711
TO BE ANSWERED ON TUESDAY, 13th DECEMBER, 2022
22 AGRAHAYANA, 1944 (SAKA)**

Indebtedness of States

711. DR. RADHA MOHAN DAS AGRAWAL:

Will the Minister of FINANCE be pleased to state:

- (a) the details of gross debt, debt/SGDP ratio and per capita indebtedness of different States and Union Territories; and
- (b) whether the Union Government has given any suggestions to the most indebted States to control their indebtedness, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) As per the Reserve Bank of India's report titled 'State finances: A study of budgets of 2021-22' the details of total outstanding liabilities and outstanding liabilities to Gross State Domestic Product (GSDP) ratio of State Governments and Union Territories with legislature at the end of March 2020 are given in **Annexure**. Further, per capita indebtedness of States and Union Territories calculated based on population figures of Census 2011 is also given in **Annexure**.

(b) All States have enacted their Fiscal Responsibility and Budget Management (FRBM) Act. Compliance to the State FRBM Act is monitored by the respective State Legislatures.

Department of Expenditure, Ministry of Finance generally follows the fiscal limits mandated by the accepted recommendations of the Finance Commission while exercising the powers to approve borrowings by States under Article 293 (3) of the Constitution of India.

**Annexure referred to in the answer of part (a) of Rajya Sabha Unstarred question no.
711 for 13.12.2022**

**Details of total outstanding liabilities, outstanding liabilities to GSDP ratio and
per capita indebtedness of States and Union Territories with legislature**

(at the end of March 2020)

| State | Outstanding Liabilities (Rs. In crore) | Outstanding Liabilities as percentage of GSDP | Per Capita Outstanding Liabilities (in Rs.) |
|-------------------|---|--|--|
| Andhra Pradesh | 3,07,672 | 31.7 | 62,059 |
| Arunachal Pradesh | 12,125 | 43.2 | 87,626 |
| Assam | 73,528 | 21.9 | 23,562 |
| Bihar | 1,93,534 | 32.6 | 18,591 |
| Chhattisgarh | 86,006 | 24.9 | 33,668 |
| Goa | 22,646 | 30.3 | 1,55,262 |
| Gujarat | 3,29,352 | 20.2 | 54,493 |
| Haryana | 2,19,246 | 28.1 | 86,483 |
| Himachal Pradesh | 62,218 | 38.2 | 90,637 |
| Jharkhand | 94,505 | 29.4 | 28,648 |
| Karnataka | 3,38,666 | 20.8 | 55,432 |
| Kerala | 2,67,585 | 31.3 | 80,101 |
| Madhya Pradesh | 2,11,489 | 22.6 | 29,120 |
| Maharashtra | 4,80,955 | 17.1 | 42,799 |
| Manipur | 11,406 | 35.9 | 39,939 |
| Meghalaya | 12,321 | 35.5 | 41,527 |
| Mizoram | 9,001 | 35.8 | 82,039 |
| Nagaland | 13,836 | 46.8 | 69,932 |
| Odisha | 1,43,800 | 26.2 | 34,259 |
| Punjab | 2,29,630 | 42.5 | 82,769 |
| Rajasthan | 3,53,182 | 35.4 | 51,523 |
| Sikkim | 7,954 | 25.8 | 1,30,270 |
| Tamil Nadu | 4,62,202 | 25.7 | 64,064 |
| Telangana | 2,25,418 | 23.5 | 64,398 |
| Tripura | 18,179 | 32.5 | 49,481 |
| Uttar Pradesh | 5,49,559 | 32.6 | 27,504 |
| Uttarakhand | 67,545 | 26.6 | 66,967 |
| West Bengal | 4,45,790 | 36.9 | 48,840 |
| Jammu and Kashmir | 88,719 | 48.8 | 70,742 |
| NCT Delhi | 3,631 | 0.4 | 2,163 |
| Puducherry | 9,017 | 23.8 | 72,250 |

Source: RBI report titled 'State finances: A study of budgets of 2021-22'

Population figures from census 2011, Registrar General of India